

**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 13.10.2020**

**MORNING SESSION**

<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p><u>Arguments</u></p> <p>1) AS 155/19 and connected matters</p> <p>2) RA 189/20</p> <p>3) MA 56/20</p> <p>4) MA 6/20</p>	<p><u>Evidence</u></p> <p>1) S.C. 44/15</p> <p>2) S.C. 4/16</p> <p>3) S.C. 43/18</p> <p>4) S.C. 39/19</p> <p>5) S.C. 158/19</p> <p>6) S.C. 182/19</p> <p><u>Arguments</u></p> <p>7) S.C. 114/15</p> <p>8) S.C. 205/15</p> <p>9) S.C. 128/17</p> <p>10) S.C. 353/18</p> <p>11) S.C. 67/19</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p><u>Arguments</u></p> <p>1) RA 162/15</p> <p>2) RA 29/16</p> <p>3) RA 184/20</p> <p>4) RA 57/15</p> <p>5) RA 178/15</p> <p>6) RA 181/15</p>	<p><u>Objections</u></p> <p>1) CrI.Misc. 1251/20</p> <p>2) CrI.Misc. 1252/20</p> <p>3) CrI.Misc. 1267/20</p> <p>4) CrI.Misc. 1277/20</p> <p>5) CrI.Misc. 1278/20</p> <p>6) CrI.Misc. 1284/20</p> <p>7) CrI.Misc. 1285/20</p> <p><u>Judgment</u></p> <p>8) S.C.46/16</p> <p>9) S.C. 71/17</p>


*[Handwritten Signature]*

Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- 1. Other civil cases listed on 13.10.2020 are posted to 04.11.2020 and criminal cases are posted to 2/11/2020.  
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued By Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL  
DISTRICT & SESSIONS JUDGE  
Cause List Dated 13.10.2020**

<u>MORNING SESSION</u>	
1. RA 07/2014 2. RA 70/2015 3. REF. 25/2016 4. MA 73/2017 5. RA 08/2014 6. RA 69/2015 7. RA 152/2015 8. RA 02/2016	9. RA 55/2016 10. REF. 06/2017 11. CRL. MISC. 1211/2018 12. CRL. MISC. 1230/2020 13. CRL. MISC. 1270/2020  <u>EVIDENCE</u>  14. REF. 04/2017 15. ID 13/2017 16. ID 82/2017 17. REF. 08/2018 18. REF. 09/2018
<u>AFTERNOON SESSION</u>	
1. RA 180/2016 2. MISC. 01/2018 3. A.A. 11/2020 4. A.S. 08/2018 5. A.S. 09/2018 6. A.S. 10/2018	7. A.S. 11/2018 8. A.S. 12/2018 9. A.S. 13/2018 10. CRL. A. 08/2014 11. SPL.C. 130/2015

  
**I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.**

**NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.**

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**II Additonal District & Session Judge,  
Bengaluru Rural District, Cause List  
13.10.2020.**

1	SPL.C 40/2013	Hearing
2	SPL.C 201/2015	Hearing
3	SPL.C 85/2016	Hearing
4	SPL.C 92/2017	Hearing
5	SPL.C 169/2017	Hearing
6	CrI.Misc. 1261/2020	Hearing
7	CrI.Misc. 1258/2020	Notice
8	SPL.C 198/2014	Evidence
9	SPL.C 2/2015	Evidence
10	SPL.C 187/2015	Evidence
11	SPL.C 219/2016	Evidence
12	SPL.C 96/2017	Evidence
13	SPL.C 116/2017	Evidence
14	SPL.C 225/2017	Evidence
15	SPL.C 355/2017	Evidence
16	SPL.C 427/2017	Evidence
17	SPL.C 539/2018	Evidence
18	SPL.C 630/2018	Evidence
19	SPL.C 271/2019	Evidence
20	SPL.C 458/2019	Evidence
21	SPL.C 81/2016	Order

22	SPL.C 107/2016	Order
23	SPL.C 470/2018	Order
24	SPL.C 380/2018	313 Statement
25	SPL.C 154/2013	Judgment
26	SPL.C 28/2016	Await Documents
27	SPL.C 80/2016	Charge
28	SPL.C 333/2020	HBC
29	SPL.C 334/2020	HBC
30	SPL.C 454/2019	Objection
31	SPL.C 2/2020	FDT
32	CrI.Misc. 1254/2020	Objection
33	CrI.Misc. 1272/2020	Objection
34	CrI.Misc. 1295/2020	Objection
35	Cr No. 275/2020	Hearing

II Additonal District & Session Judge, Bengaluru Rural District, Adjounred Cases -13.10.2020.

1	SPL.C 474/2018 (HEARING)	19-10-2020
2	SPL.C 388/2019 (Await documents)	07-11-2020
3	SPL.C 267/2019 (HBC)	10-11-2020
4	SPL.C 457/2019 (HBC)	10-11-2020
5	SPL.C 400/2019 (HBC)	11-11-2020
6	SPL.C 404/2019 (HBC)	11-11-2020
7	SPL.C 308/2019 (HBC)	12-11-2020
8	SPL.C 354/2019 (HBC)	12-11-2020
9	SPL.C 125/2012 (Evidnce)	13-11-2020
10	SPL.C 126/2012 (Evidnce)	13-11-2020
11	SPL.C 189/2012 (Evidnce)	13-11-2020
12	SPL.C 280/2012 (Evidnce)	13-11-2020
13	SPL.C 17/2014 (Evidnce)	13-11-2020
14	SPL.C 119/2014 (Evidnce)	13-11-2020
15	SPL.C 399/2018 (Evidnce)	13-11-2020
16	SC 239/2018 (Appointment of Special PP)	17-11-2020
17	SPL.C 53/2019 (Charge)	17-11-2020
18	SPL.C 450/2019 (Charge)	17-11-2020
19	SPL.C 71/2020 (Charge)	17-11-2020

20	SPL.C 80/2017 (Await report)	<b>17-11-2020</b>
21	SPL.C 275/2018 (HBC)	<b>17-11-2020</b>
22	SPL.C 28/2018 (Charge)	<b>18-11-2020</b>
23	SPL.C 213/2019 (Charge)	<b>18-11-2020</b>
24	SPL.C 447/2019 (Charge)	<b>18-11-2020</b>
25	SPL.C 67/2016 (Evidnce)	<b>19-11-2020</b>
26	SPL.C 59/2016 (Evidnce)	<b>20-11-2020</b>
27	SPL.C 22/2017 (Charge)	<b>20-11-2020</b>
28	SPL.C 512/2017 (Evidnce)	<b>23-11-2020</b>
29	SPL.C 360/2018 (Evidnce)	<b>24-11-2020</b>
30	SPL.C 62/2019 (Evidnce)	<b>24-11-2020</b>
31	SPL.C 88/2019 (Evidnce)	<b>24-11-2020</b>
32	SPL.C 313/2019 (Evidnce)	<b>25-11-2020</b>
33	SPL.C 5/2019 (Evidnce)	<b>26-11-2020</b>
34	SPL.C 12/2019 (Evidnce)	<b>26-11-2020</b>
35	SPL.C 13/2019 (Evidnce)	<b>26-11-2020</b>
36	SPL.C 55/2019 (Evidnce)	<b>26-11-2020</b>
37	SPL.C 10/2019 (Evidnce)	<b>27-11-2020</b>
38	SPL.C 11/2019 (Evidnce)	<b>27-11-2020</b>



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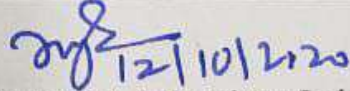
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**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 13-10-2020**


<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p><b><u>FOR STEPS</u></b> 1. R.A.128/2018 2. R.A.118/2019</p> <p><b><u>FOR APPEARANCE OF PARTY THROUGH V.C.</u></b> 3. M.C.65/2020</p> <p><b><u>FOR ARGUMENTS</u></b> 4. R.A.115/2018 5. M.A.35/2018 6. R.A.159/2019</p> <p><b><u>FOR JUDGMENT</u></b> 7. R.A.96/2018</p> <p><b><u>FOR OBJECTIONS</u></b> 8. M.C.150/2020</p>	<p><b><u>FOR EVIDENCE</u></b> 1. SC.112/2013 2. SC.2/2016 3. SC.120/2016 4. SC.244/2019 5. SC.280/2019</p> <p><b><u>FOR ORDER</u></b> 6. CRL.MISC.1233/2020</p> <p><b><u>FOR HBC</u></b> 7. SC.119/2020</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
	<p><b><u>FOR NOTICE</u></b> 8. CRL.MISC.1288/2020</p> <p><b><u>FOR ARGUMENTS</u></b> 9. SC.93/2020 10. CRL.MISC.1235/2020 11..CRL.MISC.1246/2020</p> <p><b><u>FOR AWAIT REPORT</u></b> 12. SC.139/2017 13. SC.293/2018</p> <p><b><u>FOR AWAIT RECORDS</u></b> 14. SC.20/2015</p> <p><b><u>FOR OBJECTIONS.</u></b> 15. SC.201/2011 16. SC.190/2014</p> <p><b>SUMMONS</b> 17. SC.54/2020 18. SC.60/2020 19. SC.68/2020 20. SC.70/2020 21. SC.84/2020 22. SC.106/2020</p>

  
VI Additional District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED: 13/10/2020**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>ARGUMENTS:</u></b></p> <ol style="list-style-type: none"><li>1) R.A. 105/2014</li><li>2) R.A. 14/2016</li><li>3) M.A. 38/2016</li><li>4) R.A. 181/2016</li><li>5) R.A. 1/2017</li><li>6) R.A. 23/2017</li><li>7) R.A. 25/2017</li><li>8) R.A. 133/2019</li></ol> <p><b><u>Evidence:</u></b></p> <ol style="list-style-type: none"><li>1) M.C. 61/2020</li><li>2) P &amp; SC 39/2019</li><li>3) SC 66/2012</li><li>4) SC 191/2013</li><li>5) SC 259/2013</li><li>6) SC 172/2017</li></ol> <p><b><u>To hear:</u></b></p> <ol style="list-style-type: none"><li>1) SC 128/2020</li></ol>	<p><b><u>ARGUMENTS:</u></b></p> <ol style="list-style-type: none"><li>1) SC 54/2012</li><li>2) CrI.A 24/2019</li><li>3) CrI.A 30/2019</li></ol> <p><b><u>HBC:</u></b></p> <ol style="list-style-type: none"><li>1) SC 252/2019</li><li>2) SC 304/2019</li></ol> <p><b><u>Objections:</u></b></p> <ol style="list-style-type: none"><li>1) R.A. 64/2017</li><li>2) CrI.Misc. 1271/2020</li><li>3) CrI.Misc. 1291/2020</li></ol> <p><b><u>To hear:</u></b></p> <ol style="list-style-type: none"><li>1) AA 5/2020</li><li>2) AA 14/2020</li><li>3) SC 299/2013</li></ol> <p><b><u>Notice:</u></b></p> <ol style="list-style-type: none"><li>1) SC 189/2015</li></ol> <p><b><u>Await Report:</u></b></p> <ol style="list-style-type: none"><li>1) CrI.Misc. 194/2016</li><li>2) CrI.Misc. 1024/2016</li><li>3) CrI.Misc. 1521/2016</li></ol>

  
7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 13-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>11:00-12:00 AM</u></b>				
1	SC 173/2017 (Evidnce)		SULIBELE POLICE STATION <b>Vs</b> A1.MUNIVENKATAPPA S.B	
2	SC 152/2018 (Evidnce)		SULIBELE POLICE STATION <b>Vs</b> A1. NARAYANASWAMY S.B.	
3	SC 154/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION <b>Vs</b> A5. ASKAR @ DOSGA	
4	SC 157/2018 (Evidnce)		KUMBALAGUDU POLICE STATION <b>Vs</b> A1. CHETHANAKUMAR	
5	SC 175/2018 (Evidnce)		SOLADEVANAHALLI POLICE STATION <b>Vs</b> A2. PUNITHA @ SEEBHI	A
6	SC 181/2018 (Evidnce)		VARTHUR POLICE STATION <b>Vs</b> A1. PRASHANTH KUMAR @ PAVI	A
7	SC 184/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION <b>Vs</b> A1. CHANDRA SHEKAR @ CHANDRU	A
8	SC 190/2018 (Evidnce)		NELAMANGALA TOWN POLICE STATION <b>Vs</b> VENKATESH	A
9	SC 258/2018 (Evidnce)		AVALAHALLI POLICE STATION <b>Vs</b> A1. VENUGOPAL	A
10	SC 261/2018 (Evidnce)		SOLADEVANAHALLI POLICE STATION <b>Vs</b> A5. ABHISHEK ALIAS SANDY ALIAS HUCHEGOWDA	A
11	SC 269/2018 (Evidnce)		AVALAHALLI POLICE STATION <b>Vs</b> A1. RAJESH LOHAR ALIAS RAJESH	A
12	SC 300/2018 (Evidnce)		HOSAKOTE POLICE STATION <b>Vs</b> A1. MURTHY. D. M.	A

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 13-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	SC 99/2019 (Evidnce)		NELAMANGALA TOWN POLICE STATION <b>Vs</b> A1. YATHISH	A
14	SC 149/2019 (Evidnce)		ELECTRONIC CITY POLICE STATION <b>Vs</b> A9. MANJUNATHA ALIAS NEPALI MANJA	A
<b>SS TO WITNESSES</b>				
15	SC 307/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION <b>Vs</b> A5. SAVAN ALIAS BABLU	A
16	Crl.Misc. 1257/2020 (ORDER)		SARAVANA <b>Vs</b> WHITEFIELD POLICE STATION	G. UDHAYA KUMAR
17	SC 314/2018 (Charge)		ELECTRONIC CITY POLICE STATION <b>Vs</b> A3. ANTHONY RAJ ALIAS BANDEPALLI	A
18	SC 326/2018 (Charge)		KUMBALAGODU POLICE STATION <b>Vs</b> A1. PRAMOD KUMAR ALIAS PRAMOD	A
19	SC 43/2019 (Charge)		BYADARAHALLI POLICE STATION <b>Vs</b> A1. MUNIRAJU. C. S.	A
20	SC 315/2018 (HBC)		MADANAYAKANAHALLI POLICE STATION <b>Vs</b> A4. CHANDRASHEKAR ALIAS KEERTHI	A
21	SC 248/2019 (HBC)		KAGGALIPURA POLICE STATION <b>Vs</b> A1. SADIK SARIFF	A
22	SC 283/2019 (HBC)		ELECTRONIC CITY POLICE STATION <b>Vs</b> A1. SRINIVAS ALIAS DUNIYA	A

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 13-10-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
23	Crl.Misc. 1259/2020 (Objection)		SOMANATH ALIAS SOMU <b>Vs</b> NELAMANGALA RURAL POLICE STATION	NAGESH V.
24	Crl.Misc. 1269/2020 (Objection)		DODDEGOWDA <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	LAKSHMIKANTH K.
25	Crl.Misc. 1279/2020 (Objection)		SATHISHA <b>Vs</b> KUMBALAGUDU POLICE STATION	VISHWANATHA K. N.
26	SC 173/2018 (Furnish Surety by)		ELECTRONIC CITY POLICE STATION <b>Vs</b> A4. SANTHOSHA @ GALATA	
<b>Cases listed below are adjourned due to Covid 19</b>				
27	CRL.R.P. 84/2019 (NOTICE) IA/1/2019	<b>23-12-2020</b>	CHAITRA S. <b>Vs</b> ELECTRONIC CITY POLICE STATION	P. NEHRU
28	CRL.A 22/2020 (NOTICE) IA/1/2020	<b>23-12-2020</b>	ALEK JOHN G. <b>Vs</b> R. MOHAN KRISHNA	MARIAPPA M. S.

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**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 13-10-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
		<b><u>11:00-12:00 AM</u></b>		
1	M.C. 167/2020 (SETTLEMENT)		Anand S <b>Vs</b> Apritha	B L Nagesh

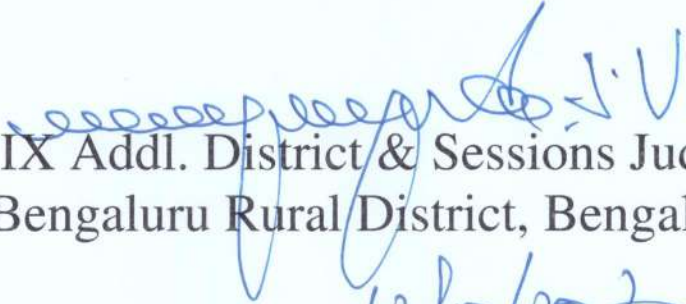
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Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 13-10-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	SC	124/2020
2	SC	63/2019
3	P & SC	23/2020
4	P & SC	25/2019
5	P & SC	46/2020
6	P & SC	6/2020
7	P & SC	2/2020
8	RA	149/2020
9	RA	10/2018
10	RA	16/2010
11	RA	140/2014
12	RA	113/2018
13	Misc	43/2016
14	RA	87/2019
15	RA	99/2016

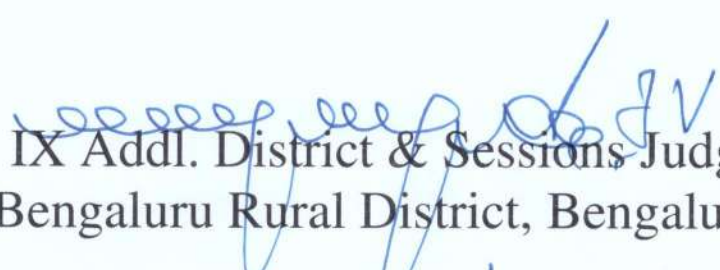
  
IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

12/10/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 13-10-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	RA	136/2020
2	RA	172/2017
3	RA	67/2019
4	RA	73/2019
5	Misc	53/2020
6	Misc	69/2019
7	MA	26/2020
8	Misc	62/2016
9	MA	43/2013
10	RA	31/2009
11	G & WC	23/2019
12	MA	4/2020
13	RA	189/2017
14	CrI. R.P	15/2020
15	CrI. R.P	14/2020

  
IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

  
12/10/2020